

HIGH COURT OF ANDHRA PRADESH :: AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered

ROC.No. 680/2021 - C.1.

Dt. 09-07-2021

NOTIFICATION No. 03/2021 C -1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and Desingation	Posted as
(1)	(2)	(3)
1.	Smt. S.V. Krishnaveni, Senior Superintendent and paper promotee of the Unit of District Judge, Srikakulam	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), East Godavari at Kakinada (Post kept vacant)
2.	Sri R.V. Ramana, Senior Superintendent and paper promotee of the Unit of District Judge, Srikakulam	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), West Godavari at Eluru (Post kept vacant)
3.	Smt. K. Vijaya Kumari, Senior Superintendent and paper promotee of the Unit of the District Judge, Krishna at Machilipatnam.	Chief Administrative Officer, II Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, Prakasam at Ongole (Post kept vacant)
4.	Smt. B. Nirmala, Senior Superintendent and paper promotee of the Unit of District Judge, Kurnool.	Chief Administrative Officer, Principal District Court, Chittoor (Post kept vacant)
5.	Sri Y. Dasaradharami Reddy Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court Ongole, Prakasam District.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SPE and ACB cases-cum-II Additional District and Sessions Court, Nellore (Post kept vacant)

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6.	Sri P. Ravi Kumar, Chief Administrative Officer, Principal District Court, Vizianagaram	Chief Administrative Officer, Principal District Court, Visakhapatnam. (Vacacy will arise from 01.09.2021) Note: His transfer will be effected from 01.09.2021
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- i) The individuals, except Sl.No.6 i.e., **Sri P. Ravi Kumar**, shall handover charge of his/her post to the Senior Superintendent/immediate juniors to them of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The individual shown at Sl.No.6 i.e., Sri P. Ravi Kumar shall handover charge of his post to the Senior Superintendent/immediate junior to him of his court on 31.08.2021 and take charge of his new post.
- iii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals forthwith (as directed above), on receipt of these orders to enable them to join in their new posts and report compliance.

The District Judges/Unit Officers concerned are further directed not to entertain any application for leave from the individuals concerned. The above individuals are also hereby informed that any representation for retention in the present station or any change in the above postings will not be entertained.

The Unit Officers are also directed to send the joining reports of the individuals to this Registry.

Note:- Sri Y. Dasaradharami Reddy and Sri P. Ravi Kumar, are not entitled to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.


REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The District Judges, Srikakulam, Vizianagaram, Visakhapatnam, Chittoor, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, West Godavari at Eluru; East Godavari at Rajahmahendravaram
3. The Special Judge for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), West Godavari at Eluru.
4. Special Judge for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), East Godavari at Kakinada.
5. The II Additional District & Sessions Judge-cum-Special Judge for Trial of Offences against Women, Prakasam at Ongole.

6. The Special Sessions Judge for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Judge, Ongole, Prakasam District.
7. The Special Sessions Judge for Trial of Cases under SPE and ACB cases-cum-II Additional District and Sessions Court, Nellore.
8. The District Treasury Officers, Srikakulam, Vizianagaram, Visakhapatnam, Chittoor, Kurnool, Krishna at Machilipatnam, Nellore, Prakasam at Ongole, West Godavari at Eluru. Kakinada, East Godavari District
9. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati at Nelapadu. (with a request to direct the concerned to upload the Notification in the High Court's Website).

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